

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1423
ANSWERED ON 01/08/2023

LAND ACQUISITION FOR RENEWABLE ENERGY PROJECTS

1423. SHRI NARAIN DASS GUPTA
SHRI IMRAN PRATAPGARHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state :

- (a) the specific steps Government has taken to identify and acquire suitable land to develop renewable energy projects;
- (b) the measures Government has implemented to overcome any potential land acquisition challenges;
- (c) the progress made on the digitization of land records allocated to renewable energy sector; and
- (d) the incentives or support mechanisms which are in place to encourage landowners to lease their land for renewable energy projects?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) Renewable Energy projects are implemented largely through private investments and land acquisition is undertaken by the respective project developers as required. Government gives assistance for setting up Solar parks under the Solar Park scheme.

(b) to (d) Land is a state subject, and states are required to take steps for digitization of land records and overcome land acquisition challenges.
